NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: IND/1032/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: UPL LIMITED

NAME OF THE RESPONDENT(S)

: MERCHEM LIMITED

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) C. Mo ham & M. Vijorgan Jon M/s. Reny Marry, Kulandaivelu &

Counsel for Petition

CS SRCG-RATION

Counsel for both parties present. Counsel representing Corporate Debtor has prayed time. At request, time is enlarged. Matter is posted for arguments. Put up on 19.06.2015 at 02.30 P.M.

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(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARIER TARIQ) (MEMBER (JUDICIAL)